

BA. 2087 OF 2020

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

WEDNESDAY, THE 08TH DAY OF APRIL, 2020 /19TH CHAITHRA, 1942

Bail Appl.No.2087 OF 2020

CRIME NO.4/2020 OF VAGAMON POLICE STATION, IDUKKI DISTRICT

PETITIONER/ACCUSED:

AKHIL, S/O.JAYAN P.K., AGED 18 YEARS,
PULICKATHARA, 343 MALAYILPATHUVAL,
VAGAMON VILLAGE, KOCHUKARIMTHARUVI-685 501.
IDUKKI, KERALA.

BY ADV.SRI.P.R.MADHUSUDANAN

RESPONDENTS/STATE & COMPLAINANT:

1. STATE OF KERALA,
REPRESENTED BY PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM-682 031.
2. SUB INSPECTOR OF POLICE,
VAGAMON POLICE STATION,
IDUKKI DISTRICT, PIN-685 503.

BY PUBLIC PROSECUTOR SRI.T.R.RENJITH

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 08.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Learned Public Prosecutor seeks time to get instructions

Post on 11.4.2020 for final hearing.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/8/4/2020